

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

IA 851/2024 in C.P. (IB)/4578(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 17.04.2024

NAME OF THE PARTIES: NITIN SURESH SATGHARE & ORS V/S
PANCARD CLUB LTD

Sections 7 of the Insolvency and Bankruptcy Code, 2016 & Application
under any other provisions- IBC

ORDER

IA 851/2024 in C.P. (IB)/4578(MB)2018

- 1) Ms. Ankita Bajpai, Ld. Counsel for the Applicant and Mr. Yash Badkur, Ld. Counsel for the Respondents are present.
- 2) Counsel for the Respondent seeks short accommodation in the matter to place on record Reply, contending that Exhibit Copy has just been received and it has to be filed in the Registry.
- 3) At request, stand over to 02.05.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)